

level of \$28.9 billion. Regarding the Special Drawing Rights, the Board of Governors decided in October 1969 to create Special Drawing Rights totalling \$9.5 billion for a three-year period commencing from 1st January 1970. For the calendar year 1970 the allocation of Special Drawing Rights amounted to \$3.4 billion.

(b) On the basis of her present quota, India has been allocated Special Drawing Rights equivalent to \$126 million for 1970. As a result of the revision of IMS quotas, India's quota will increase from \$750 million to \$940 million.

(c) The quota revision will take effect after October 30, 1970. Since the next election of Executive Directors will take place on the basis of the present quotas, for the period 1st November 1970 to 31st October, 1972, India can appoint a Director. Thereafter India will have to participate in an election.

Re-Scheduling of Loans given to States

*318. SHRI HIMATSINGKA : Will the Minister of FINANCE be pleased to state :

(a) whether different State Governments have been exerting pressure on Government for re-scheduling of their debts ;

(b) if so, the details in this regard with respect of each different State ; and

(c) how far Government have agreed to re-schedule the payment of these debts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Requests for re-scheduling of States' debts have been received from many States. The matter has been reviewed in the light of the re-assessment of the States resources made by the Planning Commission. It has now been decided to provide special assistance to States facing non-Plan deficits or gaps in resources as otherwise it would be difficult for them to undertake Plan programmes to the extent approved. The

exact quantum of assistance needed by such States has not yet been settled.

Purchase of Ambassador Hotel Churchgate, Bombay by Narang Brothers

*319. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the purchase of the Ambassador Hotel, Churchgate, Bombay by Shri Manu Narang and Shri Ramu Narang at a price of Rs. 55 lakhs ;

(b) whether any investigations have been made into the circumstances in which the Narang Brothers acquired this hotel ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) and (c). The investigations are in progress in the course of assessment proceedings.

नसबन्दी आपरेशन

*320. श्री नाथूराम अग्रहरवार : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चिकित्सा सुविधाएँ उपलब्ध न होने के कारण लोग नसबन्दी आपरेशन कराने के अनिच्छुक हो गए हैं ; और

(ख) इस योजना को लोकप्रिय बनाने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (डा० श्रीपति चन्द्रशेखर) : (क) जी नहीं, यह सही नहीं है। नगरीय और ग्रामीण